

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 223

(IB)-137(ND)2018

IA/2397/2020 IA/2396/2020 IA/2395/2020 IA/2335/2020
IA/1608/2019 IA/1438/2020

IN THE MATTER OF:

M/s. Power2SME Pvt. Ltd.

... **Applicant/Petitioner**

Vs.

M/s. Uttam Strips Ltd.

... **Respondent**

Under Section: 8 & 9 of IBC, 2016

Order delivered on 06.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Advocate Rashmi Baliyan Item no.223, CA no. 1608/2019 for Applicant (Ram Bhawan and others)

ORDER

Renotify this case on 17.08.2021



**(T.S. SINGH)
COURT OFFICER**